GOVERNMENT OF INDIA MINISTRY OF POWER LOK SABHA UNSTARRED QUESTION NO.3545 ANSWERED ON 24.03.2022

NET AND GROSS METERING

3545. SHRI G.M. SIDDESHWAR: SHRIMATI POONAM MAHAJAN:

Will the Minister of POWER be pleased to state:

- (a) whether the Government has notified allowing net metering only for solar rooftop projects with capacity lower than 10 kw and gross metering for above that capacity;
- (b) if so, the details thereof;
- (c) whether it would affect those Micro, Small and Medium Enterprise (MSME) sectors who have installed higher capacity (more than 10kw) as it would affect the saving of small units and individuals;
- (d) if so, the details thereof; and
- (e) the steps proposed/to be proposed by the Government to give relief to the MSME above 10kw installed capacity?

ANSWER

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) to (e): Ministry of Power notified Electricity (Rights of Consumers) Rules, 2020 on 31.12.2020 under the Electricity Act, 2003. These Rules empower the consumers of electricity and emanate from the conviction that the power systems exist to serve the consumers and the consumers have rights to get the reliable services and quality electricity.

An amendment to Electricity (Rights of Consumers) Rules, 2020 was notified on 29.06.2021 wherein the limit for net metering for solar roof top PV system of a prosumer which includes MSME also, was increased to 500KW from 10KW.
